

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 7th February, 2018

No. HC.VII-167 (Pt.-III)/2014/918/A : Shri Y.Maongkaba Imchen, Principal District and Sessions Judge, Kohima (Nagaland) and Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl (Mizoram) are **exempted** from attending the one day Sensitization Programme on Prevention of Money Laundering Cases, scheduled to be held on **10.02.2018** at the Conference Hall, Judicial Academy, Assam, 7 Bholanath Mandir Path, Dr. B.K. Kakoti Road, Ulubari, Guwahati.

No. HC.VII-167 (Pt.-III)/2014/919/A: In continuation of the Notification No. HC.VII-167 (Pt.-II)/2014/744/A, dated 30th January, 2018, Hon'ble the High Court has been pleased to **nominate** the following Judicial Officers to participate in a one day Sensitization Programme on Prevention of Money Laundering Cases, scheduled to be held on **10.02.2018** at the Conference Hall, Judicial Academy, Assam, 7 Bholanath Mandir Path, Dr. B.K. Kakoti Road, Ulubari, Guwahati-

Sl. No.	Name	Designation
1.	Smti Mezivolu T. Therieh	Chief Judicial Magistrate, Kiphire (Nagaland)
2.	Shri Victo Sema	Chief Judicial Magistrate, Kohima (Nagaland)

The Officers are to attend the programme, as per the programme schedule uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice').

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-III)/2014/920 - 937/A dated 07.02.2018

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl for information and necessary action [in reference to the Notification No. HC.VII-167 (Pt.-II)/2014/744/A, dated 30th January, 2018]

The nominated Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty

during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima
He / She is requested to ensure circulation of the Notification amongst the concerned officers of his / her State accordingly.
7. Shri Y.Maongkaba Imchen, Principal District and Sessions Judge, Kohima
8. Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl
9. Smti Mezivolu T. Therieh, Chief Judicial Magistrate, Kiphire
10. Shri Victo Sema, Chief Judicial Magistrate, Kohima
11. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
12. The Research Officer, Judicial Academy, Assam.
13. The Administrative Officer, Judicial Academy, Assam.
14. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

AA 7.2.18
Registrar (Judicial)